The Minister of Transport and Comsounications (Mari S. E. Patil): Why indirect, Sir? There is a direct effect on the earnings. Surely on account of this reduction, not only our people do not go outside, but fewer outsiders come here. As regards the other eventuality, although the number of tourists is the same or has increased slightly, earnings have gone down for obvious reasons.

Shri Marish Chandra Mathar: May I know whether the Ministry of Transport and Communications has discussed with the Finance Ministry this crucial point that this measure has adversely affected not only tourism, but the foreign exchange position, maxmuch as the foreign exchange earnings have gone down from Rs 48 crores to Rs. 37 crores? May I know whether you have discussed this matter with the Finance Ministry and if so, what are the conclusions you have arrived at?

Shri S. K. Patti: We have been very snxious that this basic allowance should be increased and we are discussing it with the Finance Ministry. We hope that m the near future we shall be able to increase it

Shri Ram Krishan Gupta: How much foreign exchange has been saved due to this decision?

Shri S. K. Patil: Anything that is not spent is saved.

Train Derailment

Shri Raghunath Singh:
Shrimati IIa Palchoudhuri:
Shri C. K. Bhattacharyya:
Shri P. C. Borocah:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Amingaon bound 5 Up Express met with an accident on the morning of the 20th May, 1959 between Sonails and Jhana stations on the Katihar-Billguri Section of the North East Frontier Railway;

- (b) if so, the details of the accident such as its causes, casualties among the passengers and railway staff, relief given, the loss of property of passengers and the railways; and
- (c) the steps taken in regard thereto?

The Deputy Minister of Railways (Shri Shahnawax Khan): (a) to (c) A statement is laid on the Table of the Sabha [See Appendix I, annexure No 10].

भी रचूनाय सिंह: स्टेटमेंट को देखने ते यह बाहिर होता है कि ३७ पायवी यावज हुए भीर उनमें से एक जादमी का देहानत हो गया तथा चार तीरियतनी यावल हुए । उन सोगो को सरकार ने ३०० क० कम्पेन्सेशन दिया । मैं जानना याहता हू कि क्या चार चादमियो की जान की कीमत निर्फ ३०० ठ० ही है, यानि ७४ ६० फी जादमी?

भी साहनवाज सांः यह कोई कम्पेम्सेसन नहीं दिया गया है। एक क्सेम्स कमिसनर मुकरंर किया गया है जिसके पास क्मेम्स भेजे जार्चेंने। वह तो कुछ ऐड हाक पेमेन्ट, किया गया है, जो सस्पताल के जरूरी एसराजात है उनके लिये।

Shri Ansar Harvani: I suggest that $\mathcal{G}Q$ No 100 may also be taken up along with this.

Mr. Speaker: I am not going to take

Shri C. K. Bhattacharyya: Just now it was stated that compensation has not been paid. May I know whether compensation will be paid to the parties over and above the ex gratial payment that has been made to them?

Shri Shahnawas Khan: The claims will be submitted to the claims commissioner and it is up to him to decide to whom to make payment and what 269

amount to each individual on the merits of each individual case.

Shrimuti Manjula Devi: May I know whether the General Manager of the section received a letter dated 22nd May from one of the victims of the accident rejecting the press version of that?

' Shri Shahnawas Khan: The investigation into the wccident was made by the Government Inspector of Railways Surely, his finding is more reliable than the press reports or some individual's letter to the General Manager

Shrimati Manjula Devi; That was one of the victims. I want to know whether the General Manager of the section received a letter from one of the victims, rejecting the press reports

Shri Shahnawas Khan: As I just submitted, we do not go by the press reports. We go by the finding of the Government Inspector of Railways. I am not aware of the particular letter which the General-Manager is supposed to have received. But if any victim had anything to say the proper person to make a submission to was the Government Inspector of Railways.

Shri Tangamani: The hon Deputy Minister has stated that the Government Inspector of Railways, Calcutta, has conducted the enquiry and has given his findings. If he has given his findings, what action has the Government taken on the basis of the findings?

Shri Shahnawas Khan: He has only submitted his provisional findings

Shri P. G. Sen: Is it a fact that the local authorities at Purnea differed from the findings of the Government Inspector, so far as the causes for the accident are concerned?

Shri Shahnawas Khan: The cause of the accident, as given by the Government Inspector of Railways in his provisional findings, is that the track was tampered with by a person or persons unknown. ्मी रहुताम निक्षं : सभी नह माहिर हैमा है कि ट्रैक की टेम्परिंग के सुबंध में ऐक्सिडेंट हुमा हैं। मैं यह मानना पाहता है कि रेसने की शरफ से मानर कोर्ट में मेर्च केस रजिस्टर किया गया या नहीं?

भी शाहनवान भा : मुकामी पुनिस पी है वह तकतीश कर रही है। वब उसको फोई मुजरिम मिल जावेबा जिसने वह किया है सी उसके विश्वाद कार्रवाई की पायेगी।

Expeditions Delivery of Goods by Railways

Shri Harish Chandra Mathar:
Shrimati lia Palchondhuri:
Pandit D. N. Tiwary:

54.
Shri Damani:
Shri Raghunath Singh:
Shri Pahadia:

Will the Minister of Railways be pleased to state:

- (a) whether Railways have evolved ally scheme for increased facility and expeditious delivery in respect of gloods transport (including door to door delivery), and
- (b) if so, the outline and implications of the scheme?

The Deputy Minister of Railways (Shri S. V. Ramaswanay): (a) Additional measures for expeditious transport of goods and for door to door delivery have been taken

- (b) Brief particulars of these $m_{\rm easures}$ are
 - (1) Provision of Guaranteed Transit Service between specific pairs of important stations where the time of transit is guaranteed beforehand so that the merchants know that the delivery will be affected within a specific target time.